

ITEM NO.12

REGISTRAR COURT

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Civil Appeal No(s). 8925/2024

SATYA PRAKASH DUBEY

Appellant(s)

VERSUS

THE DEPUTY DIRECTOR OF EDUCATION & ORS.

Respondent(s)

Date : 18-10-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Umesh Dubey, Adv.
Ms. Madhulika, Adv.
Ms. Vuzmal Nehru, Adv.
Mr. Manoj K. Mishra, AOR

For Respondent(s)

Mr. David Choudhury, Adv.
Mr. F. I. Choudhury, AOR
Ms. Radha Rajput, Adv.
Ms. Swapnil Singh, Adv.
Mr. Ankur Yadav, AOR

UPON hearing the counsel the Court made the following
O R D E R

Service is complete on respondent Nos.1 and 2 but none
has entered appearance.

Respondent No.4 has filed counter affidavit.

Respondent No.3 is duly represented.

Registry to process the matter for listing before the
Hon'ble Court, as per rules. In the meantime, parties may
file statement of case, if any.

SUJATA SINGH
Registrar

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